

UNSTARRED QUESTION NO:2656
ANSWERED ON:05.08.2015
Permission for Lal Dora Land
Chinnaraj Shri Gopalakrishnan

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (c) & (d): The building plans for residential buildings in Lal Dora land are sanctioned by the concerned local bodies, as per the Building Regulations for Special Area, Unauthorized Regularized Colonies and Village Abadis, 2010 notified on 17.01.2011.